

(c) if so, the details thereof and the steps taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) There has been no withdrawal of orders placed for SAIL COR by the Railways from Alloy Steel Plant, Durgapur.

(b) and (c) Do not arise in view of (a) above.

#### **Defence Delegation to Russia**

3449. SHRI MOHAN SINGH :  
SHRI M. RAJAI AH :  
SHRI PRITHVIRAJ D. CHAVAN :  
SHRIMATI JAYANTI PATNAIK :

Will the Minister of DEFENCE be pleased to state :

(a) whether a High Level Indian Defence Delegation visited Moscow on June 14, 1998 for extensive talks on Indo-Russian Defence Co-operation;

(b) if so, the details thereof;

(c) whether the delivery of Russian SU-30 Aircraft is reported to have been delayed indefinitely;

(d) if so, the details thereof and the reasons therefor; and

(e) the specification of the newly acquired Russian submarine for the Indian Navy and the expenditure incurred thereon ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) and (b) At the invitation of the First Deputy Minister of Defence of the Russian Federation, a high level delegation headed by Defence Secretary visited Russia from 15-19 June, 1998 and held discussions in Moscow, in the context of furthering and enhancing all-round defence co-operation with Russia including issues related to defence procurements. During the visit the draft text of the Agreement on the Long-Term Programme of Military Technical Co-operation between the two countries up to the year 2010 was also finalised. It will not be in the interest of national security to disclose details of activities under the Military Technical Co-operation between the two countries.

(c) and (d) There has been some delay. Efforts are being made to minimise this delay.

(e) It will not be in the interest of national security to disclose details in this regard.

#### **PAPERS LAID ON THE TABLE**

12.00 hrs.

#### **Annual Report and Review by the Government of the working of the Mishra Dhatu Nigam Ltd.**

[English]

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : I beg to lay on the Table —

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) Statement regarding Review by the Government of the working of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1996-97.

(ii) Annual Report of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1996-97 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 942/98]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the Mazagon Dock Limited and the Department of Defence Production and Supplies, Ministry of Defence for the year 1998-99.

[Placed in Library. See No. LT 943/98]

#### **A copy of the Delhi Development Amendment Rules and Memorandum of Understanding between the National Building Construction Corporation Ltd. etc.**

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : I beg to lay on the Table—

(1) A copy of the Delhi Development (Grant of Allowance to Non-official Members of the Advisory Council) Amendment Rules, 1998 (Hindi and English versions) published in Notification No. G.S.R. 103 in Gazette of India dated 23rd May, 1998, under section 58 of the Delhi Development Act, 1957

[Placed in Library. See No. LT 944/98]

(2) A copy each of the following papers (Hindi and English versions) :